

NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-002/NCLAT/CHN BEN/2025

Dated: 07th July 2025

NOTICE

Please take notice that the next date of hearing in the following matters in Chennai Bench is **15.07.2025**

S.No	Case No.	Name of the	Counsel for	Counsel for
		Parties	Appellants	Respondents
1.	Comp App (AT) (CH) (Ins) No. 249/2025 For Interim Relief IA No. 707/2025	Think & Learn Pvt. Ltd. Through its RP, Shailendra Ajmera Vs Amazon Web Services India Pvt. Ltd.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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